

April, 1995 as the security situation prevailing in the State necessitated use of Armed Forces of the Union for assisting the civil administration of the State. At present, the entire State of Nagaland has been declared 'disturbed area' upto the 30th June, 2011 under Section 3 of the Armed Forces (Special Powers) Act, 1958.

**Bullet proof jackets for security forces**

2394. SHRI RAMA CHANDRA KHUNTIA : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has decided to purchase bullet proof jackets for security forces recently;
- (b) if so, whether Bureau of Police Research and Development (BPRD) had examined technical aspects of these jackets before purchase;
- (c) if so, the details thereof; and
- (d) despite not passing the security standards, the reasons for taking a decision for purchase of these defective jackets?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir. Government has decided to purchase of 59,000 Nos. bullet Proof Jackets for security forces through CRPF. Government also sanctioned 3100 Nos. Bullet Proof Jackets for BSF.

(b) Yes, Sir.

(c) A Technical Evaluation Committee (TEC) under the chairmanship of DG, BPR&D and officers of all Central Para Military Forces (CPMFs) as members, constituted by MHA, had conducted Technical Evaluation of sample of Bullet Proof Jackets (during 01st February to 9th April, 2010), submitted by various bidding firms in a tender floated by CRPF for procurement of 59000 Light Weight BP Jackets. Physical Evaluation was done during 08.02.2010 to 10.02.2010. Ballistic Evaluation was done at Terminal Ballistic Research Laboratory (TBRL), Chandigarh during 24.2.2010 to 26.3.2010. These reports were submitted to Chairman Tender Advisory Committee (TAC).

Ballistic test of Tender samples of Bullet Proof Jacket offered by three firms in tender of 3100 Nos. Bullet Proof Jackets floated by BSF was carried out by TBRL, Chandigarh in presence of BSF Board of Officers on 22nd July, 2009.

(d) Supply order has been placed to the firm which has passed the Technical Evaluation tests.